

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM.III/255/2016-Judl./____ Dated Shillong, the 09th January 2020

Pursuant to notification no. HCM.III/ 255/ 2016-Judl/ 1366A dated 02.12.2019, it is hereby notified to all concerned that **Hon'ble Mr. Justice H.S. Thangkhiew** will hold Vacation Court on **Wednesday, 15th January 2020** in **Court No. 2** at **10.30AM**.

By order,


JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/255/2016-Judl./ 07A Dated Shillong, the 09th January 2020

Copy for information to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. The President/ Secretary, High Court Bar Association, Shillong.
7. Court Master concerned for information.
8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
9. Notice Board.


JOINT REGISTRAR (JUDL.)